

Annexure - 8
Amul Industries Private Limited; CIRP commenced on 08.04.2024;
List of creditors as on 23.04.2024
List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of Creditor	Detail of claim received			Details of claim admitted							Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim	Amount of any mutual dues that may be set off			Amount of claim not admitted
1	Ashwin D Desai	21.04.2024	₹ 332,680.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 332,679.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
2	Bharat Shhikantbhai Dhodakiya	21.04.2024	₹ 230,670.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 230,669.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
3	Bhaves Bhatkubhai Makwana	23.04.2024	₹ 467,546.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 467,545.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
4	Chhapiya Financial Management Pvt. Ltd.	22.04.2024	₹ 3,663,475.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 3,663,474.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
5	Jalu Alkubhai Manbhai	22.04.2025	₹ 70,961.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 70,960.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
6	Kutarth Enterprise	23.04.2024	₹ 128,558,733.60	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 128,558,732.60	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
7	Plyushbhai Batukbhai	23.04.2024	₹ 866,892.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 866,891.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
8	Marposs India Private Limited	23.04.2024	₹ 1,049,324.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1,049,323.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
9	Prateek Engineering	23.04.2024	₹ 27,342,412.66	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 27,342,411.66	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
10	Sampark India Logistics Private Limited	19.04.2024	₹ 5,622,004.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 5,622,003.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
11	Shreeji Cargo Forwarders	22.04.2024	₹ 2,982,038.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 2,982,037.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
12	Protech Engineering Services	23.04.2024	₹ 43,660.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 43,659.00	Claim is not submitted in appropriate claim form, therefore the claim has been provisionally admitted at notional amount of Rs. 1.
13	Unicorn Engineering Solutions	23.04.2024	₹ 125,622.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 125,621.00	The documentary proof provided for verification by the creditor were insufficient for its admission therefore the claim has been provisionally admitted at notional amount of Rs. 1.
14	Uniques Sales & Services	23.04.2024	₹ 4,840,598.48	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 4,840,597.48	Claim is not submitted in appropriate claim form, therefore the claim has been provisionally admitted at notional amount of Rs. 1.
15	Auto Forgings	23.04.2024	₹ 8,508,041.31	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 8,508,040.31	Claim is not submitted in appropriate claim form, therefore the claim has been provisionally admitted at notional amount of Rs. 1.
16	Global Enterprise	23.04.2024	₹ 159,248.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 159,247.00	Claim is not submitted in appropriate claim form, therefore the claim has been provisionally admitted at notional amount of Rs. 1.
17	Hemco Tools Corporation India	23.04.2024	₹ 25,083,729.70	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 25,083,728.70	Claim is not submitted in appropriate claim form, therefore the claim has been provisionally admitted at notional amount of Rs. 1.
18	Ram Lal Sharma	23.04.2024	₹ 2,023,203.00	₹ 1.00	Operational Debt	₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 2,023,202.00	Claim is not submitted in appropriate claim form, therefore the claim has been provisionally admitted at notional amount of Rs. 1.
18	Total		₹ 211,970,838.75	₹ 18.00		₹ 0.00	₹ 0.00	No	N/a	₹ 0.00	₹ 0.00	₹ 0.00	₹ 211,970,820.75	

Note :

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims if not submitted in appropriate claim form have been provisionally admitted at notional amount of Rs. 1.

3. Claims have been provisionally admitted by IRP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to IRP.

4. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

5. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.